

(d) Inspectors of Post Offices are selected from the clerical cadre by means of a stiff competitive examination. The Lower Selection Grade officials comprise of those who are not able to come through the Inspectors of Post Offices Examination. They are promoted from the clerical cadre 1|3rd by selection and 2|3rd on the basis of seniority-cum-fitness. The question of safeguarding the rights of the Lower Selection Grade officials does not arise.

Water Supply in Manipur

2972. **Shri L. Achaw Singh:** Will the Minister of Health be pleased to state:

(a) whether Tube-well sinking has been found to be unsuccessful in Manipur;

(b) whether open tank system for water supply schemes has been found safe and free from contamination;

(c) whether pipe water system has been adopted at some places in Manipur and

(d) the names of places where villagers are supplied with pipe water in Manipur?

The Minister of Health (Shri Kar-markar): (a) Yes.

(b) No.

(c) Yes.

(d) Pipe water supply schemes are being implemented in the following villages:

Tolloi, Khubong Khunou, Maiba, Seilmet (IBP Mission H.Q.), Mapum, Tungam, Padang, Tingkong, Haschug and Pallong.

12 hrs.

MOTION FOR ADJOURNMENT

TRESPASS INTO INDIAN TERRITORY ON KATHUA BORDER AND FIRING BY PAKISTANI TROOPS

Mr. Speaker: I have received notice of an adjournment motion and two

Calling Attention notices relating to the serious situation arising out of the entering of the Pakistani troops in Indian territory and opening fire on Indian troops on duty on the Kathua border of Jammu and Kashmir on the 5th April, 1961.

Any hon. Minister willing to make a statement? What is the position?

The Minister of Defence (Shri Krishna Menon): We have seen a copy of this adjournment motion after the House sat. At present we have no information on this, whether the facts alleged are true or not. It is a serious question. Tomorrow or at the next sitting of the House, whatever information is available we will place before the House.

Shri Raghunath Singh (Varanasi): Sir, it is not audible.

Mr. Speaker: He says that he saw the adjournment motion only after the House sat, he will get information and he will place it before the House on the next day.

May I know from the hon. Member, Shri Assar, how he got this information?

Shri Assar (Ratnagiri): It has come in the newspaper. (*Interruptions*).

Mr. Speaker: If all Members speak simultaneously, how can I hear?

Shri Assar: All newspapers contain this. This happened on the 5th April.

Shri Raghunath Singh: It is in *The Statesman*. I have put a Short Notice Question also.

Mr. Speaker: Hon. Members say that this has appeared in all the newspapers.

Shri Raghunath Singh: It has come in *The Statesman*, *The Hindustan Times*, *The Indian Express*, all newspapers. This happened on 5th April evening.

Mr. Speaker: I will leave it to the hon. Minister. It occurred on the evening of 5th April. Many newspapers have featured this. I would like to know why the hon. Minister has not got the information.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Presumably, Sir, because it is not considered important enough to send us information. Anyhow, we have not received any information from the local people. We have asked them to send information. We have not received it. Sometimes it so happens that rather petty incidents occur. Of course, these petty incidents have occurred frequently on the border. People are in a nervous state in the border, facing each other. Somebody lets off a gun in the air or somewhere, and somebody else does so. Anyhow, we have received no information at all. As soon as we receive it....

Shri Ragnath Singh: One Indian soldier is killed on Indian soil by the armed forces of Pakistan.

Shri Jawaharlal Nehru: I have no information of any casualty. Where has the hon. Member got this information from?

Mr. Speaker: I believe the hon. the Prime Minister has been shown the newspaper cutting.

Shri Jawaharlal Nehru: I have got five cuttings from the newspapers.

Mr. Speaker: There is no killing there?

Shri Jawaharlal Nehru: As far as I know, there is no casualty there.

Mr. Speaker: Then how does Shri Ragnath Singh get the information?

Shri A. M. Tariq (Jammu and Kashmir): May I point out that these things are happening at least once a week on the Pakistan-India border? So I would request you Sir, and, through you, the Leader of the House,

if possible, to give us a statement as to how many such things have happened during the last three months. Yesterday one of our officers was taken away, and today it is on the Kathua border. Let us have some kind of information from the Defence Minister or the Prime Minister, and let us have a complete picture before us.

Shri Jawaharlal Nehru: The question of a complete picture is another matter. It is perfectly true that some petty incident frequently happens on that border. Apart from such incidents, something that is very irritating and distressing is that petty acts of sabotage occur, not on the border but inside our territory. And that is done, we have no doubt, by people who have come across the border. There are any number of petty acts of sabotage occurring. There is no doubt about it, and we have given information on this in answer to questions about these acts of sabotage. But I do not know what full statement is required about the matter. I do not know how the hon. Member says that one Indian soldier has been killed. I see no reference to it... (*Interruptions*).

Shri Ragnath Singh: One soldier was taken away yesterday.

Shri Jawaharlal Nehru: Is it this incident or some other incident that the hon. Member is referring to?

Mr. Speaker: Does the hon. Member refer to this incident or some other incident?

Shri Ragnath Singh: I said yesterday's incident.

Shri Jawaharlal Nehru: No, Sir. So far as the other incident is concerned, it is a completely different type of thing, and we are enquiring about it. I do not think anybody has been killed. I do not even know if anybody has been wounded, I do not know. But I hope to be able to say as soon as we get to know whether any person has been wounded or not.

Mr. Speaker: Yesterday the Home Minister said that he had received a telegram that Mr. Bhattacharjee was shot at and that he had received a bullet injury.

Shri Jawaharlal Nehru: Yes, Sir, that is true that he was shot at; but whether he was hit or not was not quite certain. (*Laughter*).

An Hon. Member: He was wounded.

Shri Jawaharlal Nehru: I do not see anything humorous about it. The fact is that there were two persons on that border, Mr. Bhattacharjee and another person.

Shri S. M. Banerjee (Kanpur): Mr. Ghosh.

Shri Jawaharlal Nehru: We got information about this from the other person who happened to come away, who escaped. He said that he was shot at. He could not say—because he was in the process of escaping—whether Mr. Bhattacharjee was hit and, if he was hit, whether he was seriously hit or mildly hit. Mr. Bhattacharjee, according to this report, was taken away by the Pakistanis who were on the border, and we can only get information about his injury or his being hit or not, from the Pakistan Government, as is normally done in these things. We have no other source of information about them.

Shri S. M. Banerjee: Yesterday from the telegram the Home Minister stated....

Shri Jawaharlal Nehru: The telegram is to the effect that he was fired at with a bullet. They were fired at too. And, possibly, he was hit, because he was seen falling down. That is all. Whether he was actually hit or he was falling down to escape the bullet is not clear. Anyhow, he was taken away while the other person who was with him escaped. He could not give any information, because he was in a flurry to escape.

We can get more information only from the Pakistan Government who presumably have this person in their custody. We have approached the Pakistan Government about it, and we are awaiting their reply. That is the position.

Shri Chintamani Panigrahi (Puri): What is the condition of the officer who has been kidnapped?

Shri Jawaharlal Nehru: I do not know. I can only get that information from the Pakistan Government. There is no other means for me to get the information.

Shri Chintamani Panigrahi: From our High Commissioner.

Shri A. M. Tariq: Our Deputy High Commissioner is there. This is a very serious matter. One of our officers has been taken away. Why does it take so much time to get information? Cannot the Deputy High Commissioner get the information?

Mr. Speaker: They are asking whether the Deputy High Commissioner could not be asked to go....

Shri Jawaharlal Nehru: The Deputy High Commissioner has been asked. He has approached the Pakistan Government, the East Pakistan Government, and he has not received a reply from them yet. In fact, some kind of a reply was given to him that they are communicating with their Central Government, or some such thing. That is all. There is no means of our getting information from the Deputy High Commissioner other than through the Pakistan Government at the present stage. There is no other witness or any other person who can give information. We have, therefore, to wait for the Pakistan Government's reply. They have, in fact, issued some kind of communique about this matter on behalf of the Pakistan Government. It lays the blame entirely on Mr. Bhattacharji; it says that he was trying to elicit information or something like that, and, therefore, he was captured. That is their side of the story.

Shri Tyagi (Dehra Dun): That is not the question today.

Mr. Speaker: I shall dispose of the adjournment motion of the day. The hon. Prime Minister says that he has no information, and that he will gather the information and place it before the House on Monday. Will that be possible? I am talking about the present adjournment motion.

Shri Jawaharlal Nehru: If I may say so, the only information that we are likely to get is about his present state of physical health.

Mr. Speaker: I am not talking of Mr. Bhattacharji. I am talking of the entry of Pakistani troops in Indian territory.

Shri Jawaharlal Nehru: Yes, I shall; but, as far as I can see,—I have read all these five accounts in the newspapers—in spite of the headlines, if you read the accounts, they show that some rather irresponsible firing took place on both sides, and nobody was hit. This kind of thing is so frequently happening. I do not know what more information I could give. If I have any more information, I shall naturally place it before the House.

Mr. Speaker: In view of the statement of the hon. Prime Minister, I do not give my consent to this adjournment motion. Of course, it is unfortunate that broad headlines and streamer headlines should be given to such matters and the time of the House should also be taken away in this manner. Of course, such incidents are occurring from time to time. Anyhow, the Prime Minister will get some information. I am not allowing this adjournment motion. The calling-attention-notice will be called on such day as when the hon. Prime Minister will be present here and be able to get some information and place it on the Table of the House if possible.

Shri Jawaharlal Nehru: I shall certainly do that. I would only beg

to be excused, because early next week, I shall be out of Delhi.

Mr. Speaker: For the whole of the week?

Shri Jawaharlal Nehru: No, on Monday and Tuesday.

Mr. Speaker: That is so even with regard to the Bhattacharji incident?

Shri Jawaharlal Nehru: As soon as information comes, whether I am here or not, that will be placed before the House.

Mr. Speaker: The adjournment motion is disallowed. Consent is not given. The calling-attention-notice will be called on Wednesday.

Shri Chintamani Panigrahi: What about the Bhattacharji incident?

Shri Jawaharlal Nehru: On this, any information that we receive will be placed before the House on Monday, whether I am here or not.

Mr. Speaker: So far as the Bhattacharji incident is concerned, I do not know what Government propose to do. If they get information even on Monday, they will place it before the House or inform the House of it.

Shri Jawaharlal Nehru: If there is any information.

Mr. Speaker: Whatever information is available may be placed before the House. If there is any information, it will be communicated to this House on Monday. If not, it will stand over to some other day.

12.13 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

REPORTED INCIDENCE OF POLIO IN
EPIDEMIC FORM IN SOME DISTRICTS
OF ANDHRA PRADESH.

Shri Viswanatha Reddy (Rajampet): Under rule 197, I beg to call